

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No.08 of 2020

IN THE MATTER OF:

B.B.Patil

.....Appellant

Vs.

Competition Commission of India

.....Respondent

O R D E R

26.02.2020 – A typographical error has occurred in the title of order sheet of Competition Appeal (AT) No.08 of 2020. Instead of “Competition Appeal”, “*Company Appeal*” has been typed. This being an error caused due to an inadvertence, the same is rectified. The expression ‘*Company Appeal*’ is substituted by ‘**Competition Appeal**’. Corrected copy of the order be issued.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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